

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 26/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M.M. KUMAR
Hon'ble Member (J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY: Inter Globe Enerprises Ltd.
And
Inter Globe

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	V. P. Singh	Advocate	} Petitioners	
2.	Abhinav Ashwin	Advocate		
3.	Bharat Apte	Advocate		

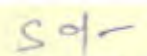
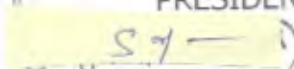
ORDER

There are objections raised by the Regional Director in his report dated 10.11.2016. Likewise the Official Liquidator has also raised objections in his report dated 14.12.2016. During the course of the arguments we felt the necessity of assistance from both the officers namely Regional Director and Official Liquidator. Accordingly they are directed to appear themselves or through their authorized representatives.

The petitioner undertakes to serve a copy of the order to the aforesaid officers.

A copy of the order be given in dasti under the signature of the Court Master.

List on 03.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)